

(20)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/72/IB/2017

PETITION NUMBER : CP/511/IB/2017

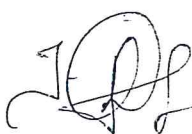
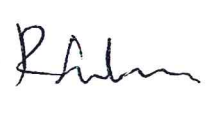
NAME OF THE APPLICANT : ICICI BANK LTD & 1

NAME OF THE RESPONDENT : CETHAR LTD

UNDER SECTION : 60 (5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

①	DEV ESTHAKART For M/s Shiracumar & Suresh	Counsel for Applicant	
2	SUBILAMANI	Counsel for Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on 27.02.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)